

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 3492
ANSWERED ON 10.08.2023

Pradhan Mantri Jan Vikas Karyakram

†3492. SHRIMATI BHAVANA PUNDALIKRAO GAWALI:
SHRI KRUPAL BALAJI TUMANE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the quantum of funds released under Pradhan Mantri Jan Vikas Karyakram (PMJVK) and the date of its distribution during the last three years and the current year, State and year-wise;
- (b) the number of minority concentration areas covered under PMJVK;
- (c) the land acquired under PMJVK for construction of projects in the said areas and the classification thereof;
- (d) the number of projects under construction and their dates of commencement thereof under PMJVK, particularly in the State of Maharashtra;
- (e) the details of total number of health Anganwadi centres available with free equipment and safe drinking water facility provided to girl students under PMJVK during the year 2022-23, State-wise;
- (f) whether any progress report on the achievements under the scheme has been prepared by the Government during the said period; and
- (g) if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) Centrally notified minority communities.

Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS), is an area development programme under which community infrastructure and basic amenities are being created in the identified areas. The scheme was earlier implemented as Multi-sectoral Development Programme (MsDP), which was restructured and implemented as Pradhan Mantri Jan Vikas Karyakram (PMJVK) with effect from May, 2018, in 1300 identified blocks, towns and district headquarters of the country. The scheme has now been revised with effect from financial year 2022-23, for implementation in all districts of the country during the period of 15th Finance Commission Cycle. The scheme is being implemented under the aegis of the State Governments/ Union Territory Administrations (UTAs) on a fund sharing pattern and the projects are implemented and managed by the concerned State Government/ UT Administration. As per the scheme guidelines, the land cost or land acquisition costs is not covered under PMJVK. The land for construction of infrastructure in the identified areas are provided by concerned State Government/ UT Administration. For the projects of Central Government Organizations, the concerned organisation provides land for construction.

Total Projects worth Rs.23718.71 crore with Central share of Rs.17442.49 crore have been approved under PMJVK and an amount of Rs.13668.63 crore has been released to the States/ UTs as Central share of funds till the year 2022-23. As per the expenditure reported by the States/UTs from time to time, a total of Rs.4816.48 crore is lying unspent under PMJVK with the various States/ UTs. The funds released under PMJVK during the last three years and current year, State /UT-wise and year-wise are available on the website of the Ministry www.minorityaffairs.gov.in.

(d) & (e) The details of State-wise and year-wise projects approved under PMJVK including the State of Maharashtra are available on the website of the Ministry www.minorityaffairs.gov.in. A total of 14746 infrastructure units worth Rs. 488.77 crore were approved under PMJVK till the year 2022-23 for the State of Maharashtra. These include 12 school buildings; 675 additional classrooms/ labs/ libraries/ halls/ toilets in schools; 1520 smart classrooms/ teaching aids; 32 hostels; 12 ITIs/ additional infrastructure in ITIs; 1 polytechnic; 1 hunar hub; 40 health projects; 753 anganwadi centres; 11670 IAY houses; 9 community service centres and 21 sanitation projects.

Construction of 41878 anganwadi centres have been approved under PMJVK till the year 2022-23. As per the information received from the States/UTs from time to time, construction of 3710 AWCs have been dropped/ cancelled by the States/UTs, 32039 AWCs have been completed, 2837 AWCs are under construction and 3292 AWCs not started.

(f) & (g) An evaluation study of PMJVK conducted by the NITI Aayog in the year 2020-2021, observed that the scheme was helpful in bridging the development deficit in the identified areas of the country and had contributed in up-gradation of school infrastructure, providing additional classrooms, new hostels, Community Health Centres (CHCs), Primary Health Centres (PHCs), Industrial Training Institutes (ITIs), polytechnics, skill training centres, etc. The restructuring of the programme in the year 2018-19 has brought in significant improvement with a greater focus on women-centric projects. It was, inter alia, recommended by the NITI Aayog to increase coverage of the scheme, to ensure that projects should reach the minority communities across all States/ UTs. Accordingly, the revised PMJVK scheme has now been implemented in all districts of the country.
